

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s).
24601-24603/2015

MUKKOM MUSLIM ORPHANAGE

Petitioner(s)

VERSUS

UNION OF INDIA & ORS, ETC ETC

Respondent(s)

(with office report)

WITH

SLP(C) No. 27166-27168/2015

SLP(C) No. 23473/2016

(With Office Report)

Date : 16/12/2016 These petitions were called on for hearing today.

For Petitioner(s)

Mr.Somnath Banerjee,Adv.

Mr. Parijat Sinha,Adv.

Mr. Zulfiker Ali P. S,Adv.

Mr. Ramesh Babu M. R.,Adv.

Mr. Senthil Jagadeesan,Adv.

For Respondent(s)

Mr.Amit Sharma,Adv.

Mr.Gurmeet Singh Makker,Adv.

Mr. B. V. Balaram Das,Adv.

Mr.Jishnu M.L.,Adv.

Mr. G. Prakash,Adv.

Mr. Ramesh Babu M. R.,Adv.

Ms.Sneha Mukherjee,Adv.

Mr. Satya Mitra,Adv.

Mr. Senthil Jagadeesan,Adv.

Mr. Shreekant N. Terdal,Adv.

Ms.Ria Sachthey,Adv.
Mr. V. K. Biju,Adv.

Mr.Renjith B.,Adv.
Ms. Lakshmi N. Kaimal,Adv.

Ms.Mana Singh,Adv.
Mr.Mukesh Kumar Maroria,Adv.

Mr.Abhinav Mukerji,Adv.
Ms.Purnima Krishna,Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 27166-27168/2015

Ld.counsel for the petitioner has filed the affidavit of valuation. Service is complete on all the respondents.

The appearing respondents have failed to file the counter affidavit within the period stipulated under the rules.

Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

SLP(C) No. 23473/2016

Service is complete on all the respondents.

The appearing respondents have failed to file the counter affidavit within the period stipulated under the rules.

Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

SLP(C) No.24601-24603/2015

The appearing respondents have failed to file the counter affidavit within the period stipulated under the rules.

Four weeks time as last chance is given to the Ld.counsel for the petitioner to comply with the terms of the order dated 15.11.2016 of this Court in respect of the respondent Nos.3 & 4.

In respect of respondent No.4, dasti in addition is permitted to be served through the concerned Ld.Standing counsel and proof be filed within four weeks. List on 31.01.2017

(M V RAMESH)
Registrar